

**THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) Covered accommodation is provided in only some C and W depots and not to all C & W depots.

(b) Execution of repairs is done in the prevailing whether condition.

(c) Yes.

(d) No.

**Staff of mechanical department rendered surplus due to electrification**

5507. SHRI ERA ANBARASU : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that due to rapid dieselisation and electrification, 'A' and 'B' class staff of the Mechanical Department are rendered surplus ;

(b) if so, is there any proposal to give them all conversional training in the electrical and diesel department ; and

(c) if so, how many of them have since been trained ; and if not, reasons therefor ?

**THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :** (a) to (c). Information is being collected and will be laid on the table of the Sabha.

**Depleted Staff Strength of Loco Workshops**

5508. SHRI ERA ANBARASU: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that at the time of introduction of Dieselisation in the year 1961 there was an agreement between the National Federation of Indian Railwaymen and the Railway Ministry to the effect that staff strength would not be reproduced and promotional chances would not be hampered;

(b) if so, why the strength of Loco Workshops on Indian Railways is depleted and staff are stagnated;

(c) What proposals the Ministry have to maintain employment potentiality on the Indian Railways ?

**THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :** (a) It is not possible to indicate at this distant date whether there was any such agreement between the Government and the National Federation of Indian Railwaymen during the year 1961.

(b) and (c): Do not arise.

**Insurance Scheme for railway passengers**

5509. SHRI ERA ANBARASU: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that due to the frequency of Railway accidents of the Indian Railways, a proposal is finalised with the concurrence of the Finance Ministry to float an Insurance Scheme for the Railway passengers ; and